

ORDER SHEET
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD/C.B. LUCKNOW

On No. 136 OF 1991
Afaq Ahmad Vs. C.O.C

Sl.No.	Date	Office Report	Orders
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①	25/4	See Original order on 25/5/91 Noticed 25/5/91 Notices were issued on 25/5/91 Any further reply could have been returned back S.F.O OT	Dated 25.4.91. Hon'ble Mr. D.K. Agrawal, J.M. Hon'ble Mr. K. Chayya, A.M. Heard. Admit. As regards interim matter issue notice as to why the interim relief be not granted. Meanwhile the order dated 16.4.90 contained in Annexure A-12 shall remain subject to decision of the Tribunal in this case. List for orders of interim matter 1991 9.5.91. SC/- // True copy //
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OP No 324 notices have been return back

OT.

Notices of O.P. No 324 have been return back with postal remarks & statement of 27 Feb 1991

No reply have been filed on behalf of other parties.

S.F.O

Hon'ble JUSTICE U.C. Sengupta VC
Hon. Mr. A.B. Gauthi AM

On the request of counsel for applicant case is adjourned to 26.6.91 for order.

AM.

VC